

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 22.01.2021 (FRIDAY)**

**COURT – IV (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon’ble Mr. Balvinder Singh, Member (Technical)**

## **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1407 of 2019  <b>Part Heard</b>	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr.  <b>With</b>	Raghavendra M. Bajaj	Deep Roy -R1 Siddharth KantCOC
<b>2.</b>	Comp. App. (AT) (Ins) No. 591 of 2020  <b>Part Heard</b>	SREI Infrastructure Finance Ltd. Vs. Ashish Chhawchharia  <b>With</b>	Prateek Kumar	Ritu Bhalla
<b>3.</b>	Comp. App. (AT) (Ins) No. 593 of 2020  <b>Part Heard</b>	SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors.  <b>With</b>	Arijit Mazumda	Sudhir Sharma
<b>4.</b>	Comp. App (AT) (Ins) No. 1528 of 2019	IDBI Bank Ltd. Vs. Resolution Professional of Odisha Slurry Pipeline Infrastructure Ltd. & Anr.  <b>With</b>	Misha	Rony John-R1
<b>5.</b>	Comp. App. (AT) (Ins) No. 02 of 2021	Government of India, through Office of the Assistant Commissioner, GST & Central Tax, Cuttack-II Division Vs. Ashish Chhawchharia Resolution Professional in the Matter of Odisha Slurry Pipeline Infrastructure Ltd. & Ors.	Prasenjeet Mohapatra	Jasveen Kaur-R2 Ruby Ahuja-R3

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**By the order of Hon’ble Acting Chairperson**

**-sd/-  
Registrar**